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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016
NAME OF THE PETITIONER(S) : John Mathews & 3 others
NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited
UNDER SECTION : 111A & 237(b)

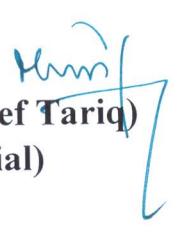
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Respondent	
2.	T.v.l. Sai Vihari Mr Anantim	Counsel for petitioner	

ORDER

Counsel representing both the parties are present. Time extended at request for
hearing CA-69/2001. Put up on 12.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)